

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 35 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. M. K. Pandey, Advocate for Liquidator		
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	For the Respondent:	Mr. Athira G. Nair, Advocate for Operational Creditor		
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ORDER

Mr. M.K. Pandey, Ld. Counsel for the RP prays for an adjournment to place on record the progress report of the liquidation proceedings.

The RP was appointed as the liquidator on 11.10.2017. As submitted by him, he has been able to trace out certain assets of the Corporate Debtor as well as identified the outstanding Government claims against the Corporate Debtor.

To come up on 18th January, 2018 for the report.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)